

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.223/13

Friday this the 22nd day of March 2013

C O R A M :

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Smt.L.Uma Parvathy Ammal,
W/o. late Chandramohan,
Sub Postmaster, Thaikkattukara,
(under orders of transfer), Aluva Division.
Residing at Kallingal House, Ambattukavu P.O.,
Thaikkattukara P.O., Aluva.

...Applicant

(By Advocate Mr.Shafik.M.A.)

V e r s u s

1. Union of India represented by Postmaster General,
Central Region, Cochin – 682 020.
2. The Senior Superintendent of Post Offices,
Aluva Division, Aluva – 683 101.
3. K.P.Ashokan, Sub Postmaster,
Manjapra P.O., Aluva Division – 683 581.Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC [R1-2])

This application having been heard on 22nd March 2013 this Tribunal
on the same day delivered the following :-

O R D E R

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Counsel for the respondents submitted that the transfer order issued
earlier vide Annexure A-1 dated 12.3.2013 posting the applicant as SPM,
Manjapra stands revoked by the order of the P.M.G dated 20.3.2013. As
such, grievance of the applicant does not subsists any more. Hence, the
O.A is closed.

(Dated this the 22nd day of March 2013)


**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**